

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.03.2022 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 170 of 2020	Pranav Sharma Vs. Syndicate Bank	Shankari Mishra	Hitesh Sachar
2.	Comp. App. (AT) (Ins) No. 155 of 2022	Metropolitan Industries Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd. With	Maulik Nanavati	Rajesh Srivastava
3.	Comp. App. (AT) (Ins) No. 156 of 2022	Skil Shipyard Holdings Pvt. Ltd. Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd. With	Maulik Nanavati	Rajesh Srivastava
4.	Comp. App. (AT) (Ins) No. 157 of 2022	Skil Infrastructure Ltd. Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd.	Maulik Nanavati	Rajesh Srivastava

For Admission (Fresh Case)

5.	Comp. App. (AT) No. 39 of 2022	Shakambari Consultants & Builders Vs. Deege Infracon Pvt. Ltd. & Ors.	Girirjapati Kaushal	Vikas Mehta
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For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 409 of 2020	Aroon Kumar Aggarwal Vs. ABC Consultants Pvt. Ltd.	Arav Pandit	Sara Sancheti
7.	Comp. App. (AT) (Ins) No. 512 of 2021	Anita Jindal Vs. Jindal Buildtech Pvt. Ltd. & Anr.	Himanshu Satija	Himanshu Yadav -R2 Eshna Kumar-RP

8.	Comp. App. (AT) (Ins) No. 549 of 2021	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	Harsh Singhal	Nishant Bishnoi Srishti Prabhakar- R2 & R3 Tanushree Sogani Atishay Jain-R4
9.	Comp. App. (AT) No. 74 of 2021	Raj Nandini Buildtech Ltd. & Anr. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Bina Gupta	Lata Sisodiya-R1 Anshul Sharma-R2
10.	Comp. App. (AT) No. 03 of 2022	Krishana Kumar Aggarwal Vs. The Registrar of Companies	Reema Jain	

For Hearing

11.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
12.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	Amit Gupta Rakesh Gupta Karan Kohli Niharika Sharma Sumant Batra-R1
13.	Comp. App. (AT) (Ins) No. 557 of 2021	Ashmeet Singh Bhatia Vs. Sundrm Consultants Pvt. Ltd. & Anr.	Rahul Arya	Rajnish Sinha-R1
14.	Comp. App. (AT) (Ins) No. 859 of 2021	Edelweiss Rural & Corporate Services Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. With	Kartik Nagarkatti	Shally Bhasin Victor Das Nabhavi Agarwal
15.	Comp. App. (AT) (Ins) No. 937 of 2021	The Karur Vysya Bank Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr. With	M V Kini Mohd. Azeem Khan	Rajesh Srivastava-R2
16.	Comp. App. (AT) (Ins) No. 20 of 2022	Union Bank of India Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr.	Nirupama Kar	Madhavi Agrawal Victor Das-R1 Rajesh Srivastava- R2

02:00 PM

For Hearing

17.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019, 1067 of 2020	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**